



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/7788 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 19th December, 2019.

Sub:- **Casual leave .**

Ref:- Your Email dated 18.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 19.12.2019, has been ~~granted/rejected~~.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

7790
Memo NO.HC.VII-76/98/7789-7A, dated 19.12.19
Copy to

1. The District & Sessions Judge, Kamrup, Amingaon .
2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pdr